FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR IMP-POWERS LTD

DATE OF COMEMNCEMENT OF CIRP 29-03-2022

LIST OF CREDITORS AS ON 20-06-2022

Claim received under Other Category

		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED					AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION
SN	NAME OF CREDITOR	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY			
1	Avenue E-Commerce Limited	04.05.2022	53,07,704.00	52,00,000.00	Advance payment for IP	0.00	0.00		0.00	1,07,704.00	0.00
1			53,07,704.00	52,00,000.00	0.00	0.00	0.00	0.00	0.00	1,07,704.00	0.00

REMARKS